

Declaration of Assets and Liabilities

Year-2020-21

I, MD. Aurangzeb son/daughter/wife Sayed Khan aged 36 Years, belonging to Bihar Vidhan Sabha service and presently working as office attendant (F-955) given

here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
		<u>SBI AC-1083 9485261</u>				
(i)	Cash	<u>15,000</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
(iii)	Bonds, Debentures and shares in Companies	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
(v)	Motor Vehicles (details of make, etc.)	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
(vi)	Jewellery (give details of weight and value)	<u>Nil</u>	<u>Gold - 20gm Silver - 60gm</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
(vii)	Other assets, such as values of claims / interests	<u>60000</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

सिद्धि (लगाव)

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s)	Dependan-1	Dependant-2	Dependat-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	7.75 Deceml	Nel	Nel	Nel	Nel
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nel	Nel	Nel	Nel	Nel
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nel	Nel	Nel	Nel	Nel
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nel	Nel	Nel	Nel	Nel
(v)	Other (such as interest in property)	Nel	Nel	Nel	Nel	Nel

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI Bidhan Mandal	8,60,000
	(ii) Loans from financial institutions	Nel	Nel
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nel	Nel
	(b) dues to departments dealing with supply of water	Nel	Nel
	(c) dues to departments dealing with supply of electricity	Nel	Nel

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AZPPA2335J Nil	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA 1368

Gender

:-

M (M/F)

Date of Birth

:-

04/07/1985 (DD/MM/YYYY)

Class/Group

:-

C (A/B/C)

Cadre

:-

off BLA Secretariat Service

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

श्री श्रीरामजी

Name of Employee

श्री श्रीरामजी

Designation:

कानून पर-वाक- (प्र.श्री)

Department:

बिहार विधान परिषद, पटना

Place: Patna

Date: 12/02/2021

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.